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Title : Regarding release of Peter Bleach, an accused in the Purulia Arms Dropping case in West Bengal.

SHRI BASU DEB ACHARIA (BANKURA): Sir, in the year 1994, in the month of December, a large number of lethal weapons were dropped in the district of Purulia. An aircraft came from abroad and in the dead of night dropped a large number of weapons. Later on the pilots and others who brought these weapons to our country – this has happened for the first time in our country – were arrested. Now, we came to know that the Central Government has passed an order to release the main culprit, Peter Bleach.

This gentleman made a statement three years back that all these weapons were brought to destabilise the Left Front Government of West Bengal.

This statement was made by Peter Bleach three years back. I would like to know from the Government whether an inquiry was conducted by CBI. CBI must have come to the conclusion why all these weapons were brought and were dropped in the district of Purulia, West Bengal. If any inquiry was made, and if CBI has come to the conclusion, I would like to know what was the reason and why this answer was brought. Why, today, when still the case is going on, the main culprit, Peter Bleach is being released from the jail? Thus, this is a very serious matter. The Government owes an explanation to the House why he is being released. I would like to know whether the Government has inquired into the cause of such incident. I would like to know from the Foreign Affairs Minister, who is present here, why the main culprit is today being released when the case is still going on and the entire country is put in the dark. What has happened to the inquiry? I would like to know about the result of the inquiry. Whereas this gentleman made a statement that they brought the weapons to destabilise the Left Front Government of West Bengal. ...(*Interruptions*)